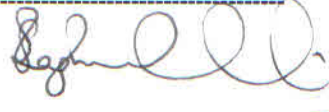



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	Order	391 / 394	Aptean India Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambi for C.K. Nandakumar 9900035855	Petitioner	
2.	Prema Hatti	ROC	

Counsel for petitioner is present. Smt.\*Prema Hatti appearing for ROC and RD is present. Counsel for petitioner is directed to file certificate of auditor regarding the accounting treatment of the Company and the latest balance sheet.

List it on 28.08.2017.

  
MEMBER (J)

  
MEMBER (T)